

**High Court of Jammu and Kashmir**  
**(Office of the Registrar General, Jammu)**

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**ORDER**

**No:** 130

**DATED:** 29-4-2017

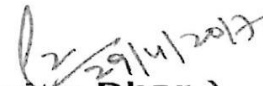
Whereas Ms. Nazia Rashid D/o Abdul Rashid Kakroo R/O. Bemina, Srinagar was engaged as Research Assistant in the High Court of Jammu and Kashmir vide High Court Order No.99/GS dated 21.04.2017.

Whereas the engagement order stipulated that the selected candidate shall have to furnish an undertaking before the under-signed as per Schedule-I of guideline No.8 notified vide Notification No.578 dated 30.08.2016.

Whereas, Ms. Nazia Rashid has furnished the requisite undertaking before the undersigned.

Now, therefore, it is hereby ordered that the above mentioned candidate shall join as Research Assistant in the office of Registrar Judicial, Srinagar within seven days from the date of this order.

By order.

  
( Sanjay Dhar )  
I/c Registrar General

No:- 4026-41/G:5

Dated:- 29-4-2017

Copy of above forwarded to the :-

1. Principal Secretary to the Hon,ble Chief Justice High Court of Jammu and Kashmir;
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
.....for placing the same before His Lordship Hon'ble the Chief Justice/ Hon'ble Judge, for kind information of His Lordship;
3. Registrar Vigilance High Court of J&K;
4. Registrar Judicial, High Court Wing, Jammu /Srinagar;  
..... for information and necessary action please.
5. In-charge, NIC for uploading the same on the website of the High Court.
6. Ms. Nazia Rashid D/o Sh. Abdul Rashid Kakroo R/o Bemina, Srinagar.  
..... for information and necessary compliance.

  
I/c Registrar General